GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.81 TO BE ANSWERED ON 02.02.2017

PROMOTION OF ENERGY EFFICIENCY BY EESL

81. DR. HEENA VIJAYKUMAR GAVIT:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRI T. RADHAKRISHNAN:

SHRI DHANANJAY MAHADIK:

SHRIMATI SUPRIYA SULE:

SHRI SATAV RAJEEV:

DR. J. JAYAVARDHAN:

SHRI SUDHEER GUPTA:

SHRI S.R. VIJAYAKUMAR:

SHRI GAJANAN KIRTIKAR:

SHRI BIDYUT BARAN MAHATO:

DR. SUNIL BALIRAM GAIKWAD:

KUNWAR HARIBANSH SINGH:

Will the Minister of POWER

be pleased to state:

- (a) whether Energy Efficiency Services Limited (EESL) is presently holding talks with banks and mobile wallets to help consumers replace at zero upfront payment old air conditioners by the more energy efficient ACs currently available in the market, if so, the details thereof;
- (b) whether EESL is also holding discussions with manufacturers to make the superefficient ACs if so, the details thereof along with the response of the AC manufacturers thereto;
- (c) whether EESL has made arrangements to raise funds for the programme, if so, the details thereof;
- (d) whether EESL proposes to make any arrangement to distribute these ACs to consumers through EMI schemes, if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Union Government to introduce energy efficient electrical equipments in the country?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a): No, Madam.

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(b) to (d): Yes, Madam. Energy Efficiency Services Ltd. (EESL) have discussed the technical specifications of super-efficient air-conditioners with AC manufacturers. Seven manufacturers, namely, Voltas, Blue Star, Godrej, Daikin, Whirlpool, Panasonic and Amber have shown their willingness to join the programme.

The AC programme will be funded by EESL through equity and by raising loans as well as by utilizing available lines of credit.

To begin with, in the first phase, the programme will be targeted towards replacement of existing ACs by super-efficient airconditioners in institutions like banks, ATMs and Government buildings etc.

(e): The Government has taken initiatives to promote use of energy efficient equipments/appliances across the country. Section 14 of the Energy Conservation Act, 2001, empowers the Central Government to develop a Standards & Labelling (S&L) programme, which was formally launched on May 18, 2006. The Bureau of Energy Efficiency (BEE) defines the energy performance standards for appliances, which also promotes and facilitates its adoption through training, awareness and capacity building programs.

Under S&L programme, BEE had mandated energy efficiency label for 8 appliances and covers 13 appliances under voluntary labelling. The details of appliances are given in Annexure.

Further, EESL has also been implementing LED programme for promotion of energy efficient LED lamps through Unnat Jyoti by Affordable LEDs for All (UJALA) & Street Lighting National Programme (SLNP). Further, EESL has also been promoting the use of energy efficient fans and agriculture pumpsets.

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF UNSTARRED QUESTION NO. 81 TO BE ANSWERED IN THE LOK SABHA ON 02.02.2017.

S. No	Appliances under Standards & Labelling Scheme				
	Mandatory Appliances				
1.	Frost Free Refrigerators				
2.	Room Air Conditioners (Window and 1:1 high wall Split)				
3.	Tubular Fluorescent Lamps				
4.	Distribution Transformers				
5.	Room Air Conditioners (Ceiling Mounted and floor standing)				
6.	Direct Cool Refrigerators				
7.	Colour Televisions				
8.	Electric Water Geysers				
	Voluntary Appliances				
9.	LPG Stoves				
10.	General Purpose Motors				
11.	Ceiling Fans				
12.	Pump Sets				
13.	Washing Machine				
14.	Laptop Computer				
15.	Ballast				
16.	Solid State Invertors				
17.	Diesel Pumps				
18.	Diesel Generators				
19.	Office Equipment's				
20.	Variable Capacity (Inverter) Air Conditioners				
21.	LED bulbs				
